

17/6/92
Order/Judgement despatched
to Applicant/Respondent(s)
on 27.8.92

[Signature]
17/6/92

M.P.No. 800/92 for
correcting the
clerical mistake.
Final on 12.10.92
Dated 28/11/92

R.P.No. 156/92 re
order, by circulation
Dated 15/11/92

Notice is issued to
Applicant on 23.10.92

Notice dt. 23/10/92
Served on Applnt./Resp.
on 18/11/92

[Signature]
18/11/1992

Recd reply to RP 156/
from applicant
12/12/1992

[Signature]
12/12/1992

R.P.No. 156/92

O.A.No. 429/92 Date: 19.10.92

Mr. V.S. Masurkar for Review
Petitioner (Original respondent)

Mr. D.V. Gangal for review respon-
dent (Original applicant)

Let notice be issued to the
original applicant under RP
AD

Adjourned to 21-12-1992

[Signature] (M.Y. PRIOLKAR) (S.K. DHAON)
M(A) VC

Original order in O.A. 427/92.

OA Nos. 427, 428, 429, 430, 431, 432, 433, 434, 435,
436, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446,
447, 747, 750, 751, 777, 775, 776, 813 and 762 of 1992.

Tribunal's order

Dated : 21.12.92

Mr. V.S. Masurkar for the Review
Petitioners (Original Respondents) and
Mr. D.V. Gangal for the Review Respondents
(Original Applicants).

All these Review Petitions are to be
heard by the same Bench which had heard the
Original Applications, namely, Hon'ble V.C. and
Administrative Member Mr. Priolkar. It may be
placed before the same Bench on 4.1.1993.

A copy of this order be kept in all
the above mentioned cases.

Sd/-
(V.D. Deshmukh)
Member (J)

Sd/-
(M.Y. Priolkar)
Member (A).